

Before The Hon'ble National Green Tribunal,  
Principal Bench, New Delhi

(Under Section 18 Read With Section 14 and 15 of The National  
Green Tribunal Act, 2010)

Original Application No. 101 Of 2025

**In The Matter Of:**

Pradeep Dahiya

... Applicant

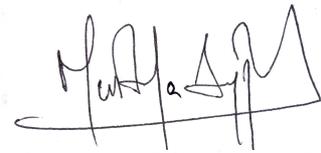
Versus

Department of Mines and Geology, Haryana & Ors. ... Respondents

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THROUGH COUNSEL



**MUSTAFA SAJAD**

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Place: NEW DELHI

Date: 24/3/2025

**511**

**Before The Hon'ble National Green Tribunal,**

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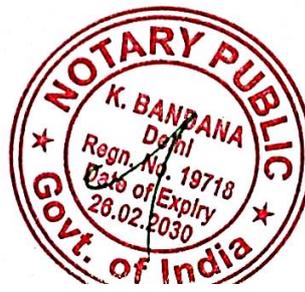
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**SUPPLEMENTARY AFFIDAVIT**

I, Pradeep Dahiya S/o Dhara Singh, Aged About 46 Years, R/o House No. 75- Kheri Mana Jat (61), Sonipat, Haryana-131103 do hereby solemnly affirm and declare as under:

1. That the present matter was listed before this Hon'ble Tribunal on 07.03.2025. During the course of hearing, the counsel for the Applicant had made reference to a map showing the routes to be used for transport of mined material. However, the printed copies of the said map being unclear, this Hon'ble Court had given 2 weeks' time to place on record the relevant material by way of supplementary affidavit.
2. In pursuance thereof, the Applicant is filing the coloured maps of the Final Environmental Impact Assessment and Environment Management Plan submitted by Respondent No.5 and the same is being annexed and marked as **Annexure A-1**.
3. I state that the annexures annexed to the present application are true copies of their originals.



Shariha Revi  
CPH/4/17/2020  
**IDENTIFIED**

VERIFICATION :

Verified at New Delhi on this the 24 day of March, 2025 that the contents of my above affidavit are true and correct as per my belief, no part of it is false and nothing material has been concealed therefrom.

B. Debiya  
DEPONENT

B. Debiya  
DEPONENT

24 MAR 2025



ATTESTED  
NOTARY PUBLIC DELHI  
Govt. of India  
Mob.: 9654768498

24 MAR 2025

Table 3.26: Modified Traffic Scenario & LOS

Road	V	C	Existing V/C Ratio	LOS
Yamuna Nagar Rd	2500+ 4590= 7090	15000	0.472	C

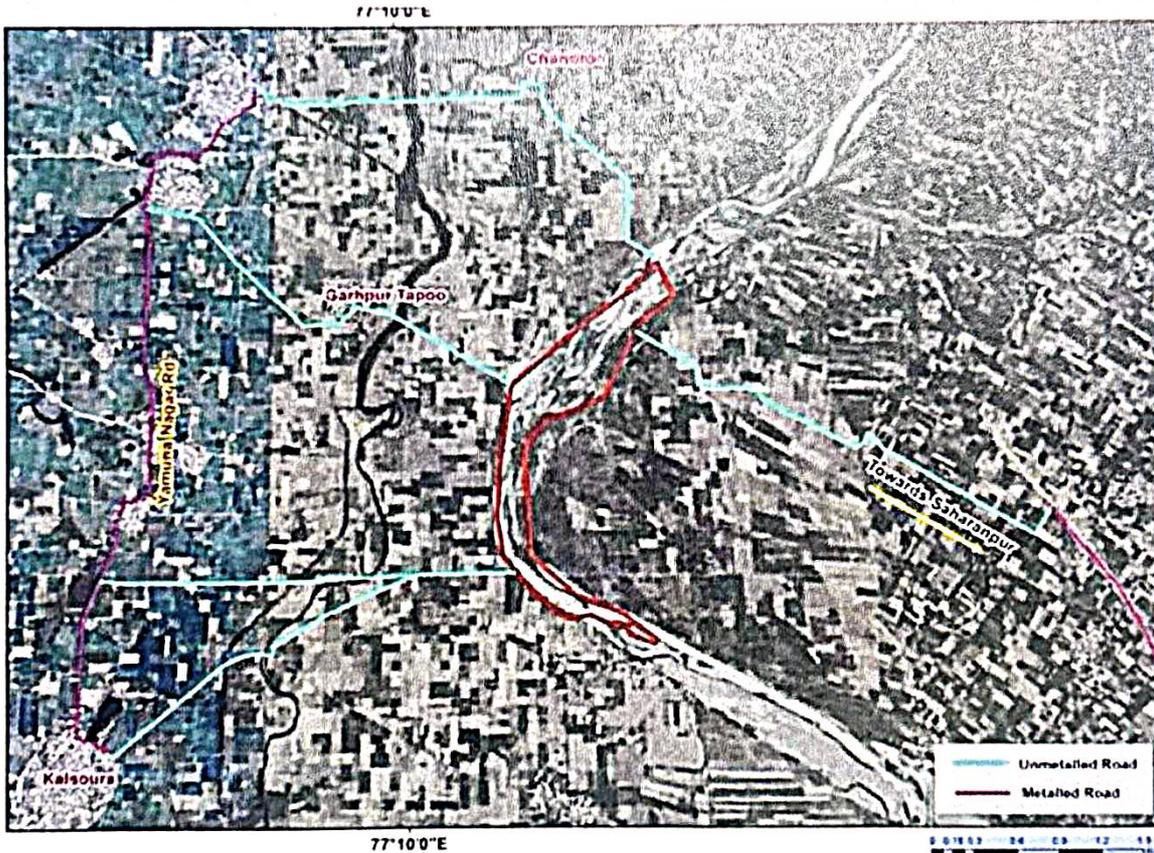


Figure 3.17 : Transportation Route Map\*

\*The Transportation route map shown can be changed due to operational challenges and same will be submitted to SEIAA, if any changes are done.

**Results**

From the above analysis it can be seen that the V/C ratio will change from 0.166 to 0.472 with LOS changing from "A" "Excellent" to C "Good" at Yamuna Nagar Rd. So the additional load on the carrying capacity of the concerned roads is not likely. So there is negligible impact on the road network as the proposed project is very small.

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4

Mustafa Sajad &lt;mustafasajad.legal@gmail.com&gt;

**Advance Service - Supplementary Affidavit on behalf of the Applicant in OA No. 101 of 2025 -Pradeep Dahiya Vs. Department of Mines and Geology, Haryana & Ors.**

1 message

**Mustafa Sajad** <mustafasajad.legal@gmail.com>

24 March 2025 at 15:13

To: me.mines-hry@nic.in, cs@hry.nic.in, environment@hry.nic.in, "DCYADAV747@gmail.com" &lt;DCYADAV747@gmail.com&gt;, hqhspcb@hspcb.org.in

Dear Sir/Madam,

I am writing to formally notify you that I am filing a Supplementary Affidavit on behalf of the Applicant in OA No. 101 of 2025 filed under Section 18 read with Section 14 and Section 15 of the National Green Tribunal Act, 2010, before the Hon'ble National Green Tribunal, New Delhi concerning the illegal approval of the Mining Plan and Progressive Mine Closure Plan submitted by Respondent No. 5- M/s Chaudhary Transport Company in relation to the mining contract granted for Chandraon- Garhpur Tapu Sand Unit, District Karnal, Haryana, which we believe is in violation of the law.

Please find attached herewith the advance copy of the Supplementary Affidavit in the captioned matter that I am filing on instructions of my client Mr. Pradeep Dahiya.

Service to:

- 1.Respondent No. 1:** Mines & Geology Department, Through, The Additional Chief Secretary, Haryana Government, Haryana Civil Secretariat, Sector-17, Chandigarh.
- 2.Respondent No. 2:** State Of Haryana, Through Chief Secretary, Government of Haryana, 4th Floor, Civil Secretariat, Sector-1, Chandigarh-160001
- 3.Respondent No. 3:** State level Environment Impact Assessment Authority, Haryana Through Bays No. 55 - 58, Parytan Bhawan, 1st floor, Sector 2, Panchkula, Haryana 134115.
- 4.Respondent No. 4:** Haryana Pollution Control Board, Through Regional Officer, 2nd floor of SCO No. 78-79 above PNB bank, Near Namstay Chowk, Karnal, Haryana.
- 5.Respondent No. 5:** M/s Chaudhary Transport Company, House No. 112, Ground Floor, Santapura Road, Model Town, Yamuna Nagar, Haryana

Regards

Mustafa Sajad  
Advocate **Supplementary Affidavit in OA 101 of 2025.pdf**  
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